

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.06.2022 (MONDAY)**

**COURT-II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A No 1926 of 2022 in Comp. App. (AT) (Ins) No. 679 of 2022	Vikas Jain Vs. Devyog Projects Pvt. Ltd. & Anr.	Mohit Chaudhary	

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 701 of 2022	Manas Sarkar Vs. Indian Overseas Bank & Anr.	Ashish Chaudhary	
<b>3.</b>	Comp. App. (AT) (Ins) No. 702 of 2022	Prakash Bhandare Vs. IVAX Paper Chemicals Ltd. & Anr.	Sandeep Bajaj	
<b>4.</b>	Comp. App. (AT) (Ins) No. 703 of 2022	ICICI Prudential Venture Capital Real Estate Scheme Vs. Anand Divine Developers Pvt. Ltd.	Angad Varma	
<b>5.</b>	Comp. App. (AT) (Ins) No. 704 of 2022	Amrapali LA-Residentia Flat Buyers Welfare Association (ALRFBWA) Vs. LA Residentia Developers Pvt. Ltd. (Under CIRP) & Anr.	Abhishek Naik	

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**